

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA

UNSTARRED QUESTION NO. 3161

TO BE ANSWERED ON 21st March, 2017

Manufacturing of Essential Drugs

3161. SHRI P.C. MOHAN:
SHRI LAXMAN GILUWA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Ministry has given any guidelines regarding the discontinuation of the medicines manufactured by the Pharma companies by the National Pharmaceutical Pricing Authority especially the essential drug manufacturers, if so, the details thereof;
- (b) whether the Government has any specific proposal to formulate guidelines for uninterrupted supply of essential drugs in the interest of the general public; and
- (c) the details of pharma companies producing essential drugs in Karnataka along with the discontinuance of such production, if any?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

(a): Yes, Madam. Para 21(2) of Drugs (Prices Control) Order, 2013 (DPCO, 2013) lays down the provisions for discontinuation of scheduled formulations {medicines specified in the National List of Essential Medicines (NLEM) and incorporated in Schedule I of DPCO, 2013}. National Pharmaceutical Pricing Authority (NPPA) has issued guidelines regarding discontinuation of such medicines. The guidelines have been uploaded on the website of the NPPA i.e. www.nppaindia.nic.in/.

(b): The provisions laid down in Para 3 and Para 21 (1) of DPCO, 2013 provide for measures for ensuring uninterrupted supply of essential medicines.

(c): NPPA does not maintain state-wise list of pharmaceutical companies producing essential drugs. NPPA in collaboration with the National Informatics Centre (NIC) has developed Integrated Pharmaceutical Database Management System (IPDMS) or Pharma Data Bank for capturing data on production, prices and sales of pharmaceutical products through the mandatory forms of the DPCO, 2013. As per this data, pharma companies have approximately 67 manufacturing units in the state of Karnataka.

A statement showing names of companies in Karnataka which have discontinued production of scheduled medicines after obtaining the requisite approval from NPPA is attached as Annexure - 1.

Annexure - 1: List of Companies in Karnataka which discontinued production of scheduled formulations as per Para 21 (2) of DPCO 2013				
S. No.	Company Name	Address of the company	Name of Scheduled Medicine	Brand / Dosage
1	M/s Cipla Limited	Virgonagar, Industrial Estate, 10th Main, Old Madras Road, Bangalore	Atenolol 100mg tablet	1. Hoipress 100 tablet
			Nifedipin 20 mg	2. Nifelat retard tablet
			Diazepam 5mg tablet	3. Zepose tablet
			Hyoscine Butylbromide 10mg tablet	4. Hyospan tablet
2	M/s Torrent Pharmaceuticals	11& 16, 5th Floor, Vayudooth Chambers, Trinity Circle, MG Road, Bangalore, Karnataka, Bangalore - 560001.	Amiodarone 50 mg Injection	1.Ritebeat Inj. 3ml,
			Isosorbide-5 Mononitrate 10 mg tablet	2.Vasotrate 10mg 10's,
			Isosorbide-5 Mononitrate 20 mg tablet	3. Vasotrate 20mg 10's,
			Fluconazole 100 mg capsule	4.Syscan 100 cap 4's
			Ciprofloxacin 250 mg tablet	5. Quintor 250mg
3	M/s Astrazeneca	12th Mile Bellary Road, Kottigenahalli Village, Yelahanka, Bangalore	Gefitinib 250 mg tablet (10's Pack)	(IressaTM)
